

Constitution of Benches with effect from 8th of July, 2013.

Sl. No.	Ct. No.	Name of Hon'ble Judges	Jurisdiction
1		C.J.'s Hon. The Chief Justice Court Hon. Vikram Nath, J.	Fresh, order, admission, hearing Public Interest Litigation (Civil) except assigned/nominated matters, Environment Matters, Tolls on River Bridges in U.P., Application under Article 228 of the Constitution of India. <p style="text-align: center;">AND</p> Fresh, order, admission, hearing Public Interest Litigation (Criminal) except assigned/nominated matters from January 1 st , 2013 onwards. <p style="text-align: center;">AND</p> Fresh, order, admission, hearing Special Appeals (other than service and education matters). <p style="text-align: center;">AND</p> Fresh, order, admission, hearing Misc. Writs in relation to providing Gunner/Security (except Civil Matters relating to married couple seeking security) from 01.01.2009 onwards. <p style="text-align: center;">AND</p> Fresh, order, admission, hearing Land Acquisition matters and listed Land Acquisition from January 1 st , 2011 onwards including Bunch cases.
		<u>At 2.00 P.M.:</u>	Misc. Writs for the year 2005 for Orders, Admission and Hearing.
		Thereafter:	Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
		Then Hon. The Chief Justice (On Friday at 2.00 P.M.)	Matters under Section 11 of the Arbitration and Conciliation Act, 1996 and Expedite Matters.
2	33	Hon. Sushil Harkauli, J. Hon. Manoj Misra, J.	Fresh, order, admission, hearing Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts <p style="text-align: center;">AND</p> Listed Service Writs including that of Judicial Officers, Employees of High Court and subordinate Courts from 1 st , January, 2010 onwards for Orders, Admission and Hearing including bunch cases.
		<u>At 2.00 P.M.:</u>	On priority basis Service Writs relating to transfer/suspension of all categories, Service Writs for the year 2003 and 2005 and infructuous cases irrespective of the year for orders, Admission and Hearing.

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 3 3 Hon. Laxmi Kanta Mohapatra, J. Hon. Rakesh Srivastava, J. Fresh, order, admission, hearing and all listed Special Appeals arising out of service and education matters, cases under Intellectual Property Rights, **Medical Admission Matters on priority basis,**
- AND
- Listed Misc Writs upto the year 2008 for Orders, Admission and hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 2006 for Orders, Admission and hearing
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
- 4 29 Hon. S.K. Singh, J. Hon. B.K. Srivastava-II, J. Fresh, order, admission, hearing Misc. Writs (except Writs relating to providing Gunner/Security and in relation to personal life and liberty)
- AND
- Listed Misc. Writs (except Writs relating to providing Gunner/Security and in relation to personal life and liberty) from 01.01.2009 onwards.
- At 2.00 P.M.: Misc. Writs upto the year 2002 and for the year 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
- 5 32 Hon. Sunil Ambwani, J. Hon. S.P. Kesarwani, J. Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters,
- At 2.00 P.M.: Tax Matters upto the year 2005 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 6 37 Hon. Ashok Bhushan, J. Hon. Manoj Kumar Gupta, J. Fresh, order, admission, hearing Writs relating to Urban Ceiling and all fresh and listed Writs relating to other Recovery including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines and Minerals.
- AND
- Listed Writs relating to Urban Ceiling from January 1st of 2009 onwards and listed Control Orders and Land Acquisitions for the year 2009 and 2010 for Orders, Admission and Hearing including Bunch Cases.

- At 2.00 P.M.: Misc. Writs for the year 2003 and 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 7 9 Hon. S.P. Mehrotra, J. Fresh, order, admission, hearing Writs relating to Control
Hon. Anjani Kumar Mishra, J. Orders and all fresh and listed F.A.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.
- AND
- Listed Writs relating to Control Orders from January 1st, 2011 onwards.
- At 2.00 P.M.: Misc. Writs for the year 2006 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
- 8 36 Hon. Vineet Saran, J. Fresh, order, admission, hearing Writs relating to Local Bodies
Hon. B. Amit Sthalekar, J. (including Cooperative Societies, All Societies and Corporations).
- AND
- Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from 1st January, 2009 onwards including Bunch Cases.
- Thereafter: Misc. Writs for the year 2004 and 2005 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 9 21 Hon. Rakesh Tiwari, J. Listed Service Writs including that of Judicial Officers,
Hon. Bharat Bhushan, J. Employees of High Court and subordinate Courts upto the year 2009 for Orders, Admission and hearing including Bunch Cases.
- Thereafter: Service Writs upto the year 2002 and for the year 2004 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.
- 10 35 Hon. Prakash Krishna, J. Fresh, order, admission, hearing and all Listed F.A.F.Os and
Hon. Vipin Sinha, J. Habeas Corpus Writs
- At 2.00 P.M.: Oldest F.A.F.O.s for Orders, Admission and Hearing.

- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 11 7 Hon. Rajes Kumar, J. Fresh, order, admission, hearing and all Listed Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court.
- At 2.00 P.M.: Oldest Rent Control Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 12 1 Hon. Devendra Pratap Singh, J. Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments
AND
Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society from the 2006 to 2008 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1st January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- Thereafter.: Misc. Writs for the year 1999 for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 13 30 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society
AND
Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ upto the year 1995 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 14 46 Hon. Amar Saran, J.
Hon. Bachchoo Lal, J. Fresh, order, admission, hearing and all listed Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) including those where record has been called for considering the application for bail, Criminal Contempt, Criminal Appeals arising from POTA and Contempt Appeals

AND

Listed Public interest Litigation (Criminal) except assigned/nominated matters upto 31.12.2012 for Orders, Admission and Hearing.

At 2.00 P.M.:

Oldest Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) for Orders.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.** and Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court) from 01.01.2012 onwards for Hearing.

15 10 Hon. Arun Tandon, J.

Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR and All Writs relating to Indian Stamp Act including Bunch Cases.

Thereafter:

Tax Matters upto the year 2005 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

16 2 Hon. Tarun Agarwala, J.

Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)

AND

Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January Ist, 2009 onwards including Bunch Cases.

Thereafter:

Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

17 38 Hon. Dilip Gupta, J.

Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions

AND

Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 18 40 Hon. Krishna Murari, J. Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.
- Thereafter: Civil Contempt upto the year 2007 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 19 4 Hon. Sanjay Misra, J. Fresh, order, admission, hearing Writs arising out of Suits and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.
- AND
- Thereafter: Listed Writs arising out of Suits from 1st January, 2009 onwards
- Thereafter: Misc. Writs for the year 1999 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 20 52 Hon. Ravindra Singh J.
Hon. Anil Kumar Agarwal, J. Fresh, order, admission, hearing and all Listed **Criminal Appeals U/S 376 I.P.C.** and Listed Criminal Appeals upto the year 2011 and all Expedited Criminal Appeals by the Hon'ble Supreme Court/Hon'ble Court for Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 21 6 Hon. A.P. Sahi, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue
- AND
- Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1999 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 22 11 Hon. Sabhajeet Yadav, J. Listed Writs relating to Consolidations Matters upto the year 2000 for Orders, Admission and Hearing including Bunch Cases.

- 23 34 Hon. Sudhir Agarwal, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society) from January 1st, 2009 onwards including Bunch Cases.
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1996 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- 24 48 Hon. Vinod Prasad, J.
Hon. K.N. Bajpayee, J.
Thereafter: Listed Government Appeals U/S 378 Cr.P.C upto the year 2005 for Orders, Admission and Hearing including Bunch Cases.
Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 25 5 Hon. Bharati Sapru, J. Fresh, order, admission, hearing and all Listed F.A.F.O.s.
- Thereafter: Oldest F.A.F.O.s for Orders, Admission and Hearing.
Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 27 Hon. Ran Vijai Singh, J. Listed Second Appeals upto the year 2000 for Orders, Admission and Hearing.
- 27 59 Hon. Pankaj Mithal, J. Fresh, order, admission, hearing and all Listed F.A.s. and Civil Matters relating to married couple seeking security.
- Thereafter: Oldest F.A.s for Orders, Admission and Hearing.
Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 28 42 Hon. Dharnidhar Jha, J.
Hon. Pankaj Naqvi, J. Fresh, order, admission, hearing Government Appeals U/S 378 Cr.P.C. and all fresh and listed Criminal Appeals under Section 372 Cr.P.C. and Capital Cases.
- AND
- Listed Government Appeals U/S 378 Cr.P.C from January 1st, 2006 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Oldest Government Appeals for Orders and Admission.
Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

- 29 55 Hon. Surendra Singh, J. Fresh, order, admission, hearing and all listed Criminal Writs
Hon. Mushaffey Ahmad, J.
- At 2.00 P.M.: Oldest Criminal Writs for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 30 19 Hon. A.K. Tripathi, J. Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society upto the year 2000 for Orders, Admission and Hearing including Bunch Cases
- At 2.00 P.M.: **On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1996 and infructuous cases irrespective of the year for orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 31 44 Hon. S.K. Gupta, J. Fresh, order, admission, hearing Matters U/Ss 482 & 483 Cr.P.C. relating to complaint case and prayer for same day bail disposal from October 1st, 2012 onwards.
- AND
- Listed All Matters U/Ss 482 & 483 Cr.P.C. from 01.01.2012 to 30.09.2012 onwards.
- 32 41 Hon. B.K. Narayana, J. Fresh, order, admission, hearing Matters U/Ss 482 & 483 Cr.P.C. (except complaint case and prayer for same day bail disposal) from October 1st, 2012 onwards.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed** and Oldest Matters U/Ss 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 33 49 Hon. R.D. Khare, J. Fresh, order, admission, hearing and all Listed Criminal Appeals under Section 372 Cr.P.C. and Government Appeals U/S 378 Cr.P.C. & 407, Habeas Corpus Writs and N.D.P.S. Appeals.
- At 2.00 P.M. **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape,**

Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Matters U/S 407 upto 2008 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

34 58 Hon. Abhinava Upadhya, J. Listed Misc. Writs from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases.

Thereafter.: Misc. Writs for the year 1998 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

35 43 Hon. N.A. Moonis, J. Fresh, order, admission, hearing Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) and Defective Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) irrespective of the year for Orders.

AND

Listed Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) from January 1st, 1988 onwards.

At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Criminal Appeals (except **Criminal Appeals U/S 376 I.P.C.**) for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

36 25 Hon. Jayashree Tiwari, J. Listed Minor Bail Applications upto 30.06.2012 for Orders.

At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

37 54 Hon. S.C. Agarwal, J. Fresh order Major Bail Applications.

AND

Listed Major Bail Applications from January 1st, 2013 onwards.

At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape,**

Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

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| 38 | 22 | Hon. Y.C. Gupta, J. | Listed Major Bail Applications upto the year 2011 for Orders. |
| | | <u>At 2.00 P.M.:</u> | On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases. |
| 39 | 45 | Hon. Ashok Srivastava, J. | Fresh, order, admission, hearing and all Listed Criminal Appeals U/S 376 I.P.C.. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 40 | 39 | Hon. Dinesh Gupta, J. | Fresh, order, admission, hearing Second Appeals.
AND
Listed Second Appeals from the year 2001 onwards. |
| | | <u>Thereafter:</u> | Second Appeals upto the year 1978 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 41 | 47 | Hon. Surendra Kumar, J. | Listed Criminal Revisions upto 31.12.2009 for Orders, Admission and Hearing including Bunch Cases. |
| | | <u>At 2.00 P.M.:</u> | Oldest Criminal Revisions for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 42 | 53 | Hon. Kalimullah Khan, J. | Listed Criminal Appeals (except Criminal Appeals U/S 376 I.P.C.) upto 31.12.1987 for Orders, Admission and Hearing. |
| | | Thereafter: | Cases for Final Hearing/Disposal starting from the oldest of the category assigned. |
| 43 | 12 | Hon. V.P. Pathak, J. | Listed Criminal Revisions for the year 2010 for Orders, Admission and Hearing including Bunch Cases. |
| 44 | 24 | Hon. P.K.S. Baghel, J. | Listed Service Writs including that of Employees of High Court and subordinate Courts, Service Writs relating to |

Educational Institutions and Local Bodies including Corporations and Co-operative Society from the year 2001 to 2005 for Orders, Admission and Hearing including Bunch Cases

Thereafter:

On priority basis Service Writs relating to transfer/suspension of all categories, Service Writ for the year 1996 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

45 18 Hon. Ram Surat Ram (Maurya), J.

Fresh, order, admission, hearing Writs relating to Ceiling Matters and Writs relating to Consolidations Matters.

AND

Listed Writs relating to Ceiling Matters from 1st January, 2009 onwards and Writs relating to Consolidations Matters from the year 2001 onwards.

At 2.00 P.M.:

Writ-B upto the year 1977 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

46 51 Hon. Ramesh Sinha, J.

Fresh, order Minor Bail Applications.

AND

Listed Minor Bail Applications from April 1st, 2013 onwards.

At 2.00 P.M.:

On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which investigation or the proceedings of trial court have been stayed and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

47 26 Hon. Sunita Agarwal, J.

Listed Misc. Writs upto the year 2005 for Orders, Admission and Hearing including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1999 for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal/Admission starting from the oldest of the category assigned.

48 23 Hon. Mohd. Tahir, J.

Listed Criminal Writs upto the year 2010 for Orders, Admission and Hearing including Bunch Cases.

49 13 Hon. Aditya Nath Mittal, J.

Listed Major Bail Applications for the year 2012 for Orders.

50 16 Hon. Virendra Vikram Singh, J.

Listed Minor Bail Applications from 01.07.2012 to 31.03.2013 for Orders.

51 14 Hon. Het Singh Yadav, J. Listed All Matters U/Ss 482 & 483 Cr.P.C. upto the year 2011 for Orders, Admission and Hearing including Bunch Cases.

52 50 Hon. Anil Kumar Sharma, J. Fresh, order, admission, hearing Criminal Revisions and Criminal Writs.

AND

Listed Criminal Revisions and Criminal Writs from January 1st, 2011 onwards.

At 2.00 P.M.:

On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal and Criminal Writs upto the year 1999 and Oldest Criminal Revisions for Orders, Admission and Hearing.

CHIEF JUSTICE

02.07.2013